N O T I C E

IN CONTINUATION OF partial modification to the judicial assignment, which would come into effect with effect from **Monday**, **18.04.2022,** the Honourable The Chief Justice has been pleased to approve the following partial modification to the **NOTES** to the sitting list with effect from **Monday**, **18.04.2022 :**

1) Applications/petitions for review/clarification of the orders or Speaking to the Minutes of the Orders passed by the Division Bench of which the presiding Judge is not available and the companion Judge of the Division Bench is sitting single be placed before the Division Bench consisting of **Hon'ble Shri Justice A. S. Chandurkar** and the companion Judge of the former Division Bench.

2) The Applications/Petitions for review/clarification of the orders or Speaking to the Minutes of the orders passed by the Division Bench of which both the Judges are not available may be placed before the Division Bench headed by the Hon'ble **Hon'ble Shri Justice A. S. Chandurkar.**

Dated this the 11th day of April 2022

By Order,

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.